

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 355/Admin.(Services)/2023 Dated: Allahabad: May 25, 2023

Subject: Regarding Nominations of Addl. District & Sessions Judges for Participation in 05 days Refresher Training Programmes, scheduled to be held from 30 May to 03 June, 2023 at JTRI, Lucknow.

Sir,

With reference to Institute's letter no. ADJs. Ref. Trg./2023-721 dated 20.05.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate all the Judicial Officers whose names are mentioned in **enclosed List-A** for participation in the captioned Refresher Training Programme, scheduled to be held on **30 May to 03 June, 2023** at JTRI, Lucknow.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 355(i)/Admin.(Services)/2023 Dated: Allahabad: May 25, 2023

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the **concerned** District & Sessions Judges/ Principal Judges, Family Courts, U.P. with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
- 3.** **Smt. Sandhya Srivastava**, Chairman, Waqf Tribunal, Lucknow; **Km. Nisha Srivastava**, Addl. Director (Law), Directorate of Revenue and Special Intelligence, Lucknow; **Mohd. Aslam Siddiqui**, Joint Secretary (Law), U.P. Public Service Commission, Prayagraj; **Sri Mukesh Kumar Singh-II**, Special Secretary & Addl. L.R. (Nyay Vibhag), Government of U.P., Lucknow; **Sri Rajeev Ranjan**, Judicial Member, Commercial Tax Tribunal, Prayagraj; **Sri Rajesh Parasher**, General Manager (Law), U.P. State Industrial Development Corporation, Kanpur Nagar and **Sri Atul Singh**, Special Secretary & Addl. L.R. (Nyay Vibhag), Government of U.P., Lucknow, with the request to kindly attend the captioned training programme at JTRI, Lucknow.

Encl: As above.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"

List -A
JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW



05 day Refresher Training Programme, comprising of 03 days Civil and Criminal Matters clubbed with (i) e-Court Programme & Court Proceedings through Video Conferencing and (ii) Vulnerable Witness Scheme,

for

Additional District & Sessions Judges

Duration: 30 May, 2023 to 03 June, 2023

No.	I.D.	Name Sri / Smt. /Ms.	Designation	Place of Posting
1.	2406	SHAILENDRA SACHAN	Spl. Judge (E.C. Act)	Moradabad
2.	6197	SMT. RICHA JOSHI	Addl. Principal Judge, Family Court	Pratapgarh
3.	6212	MOHD. NEYAZ AHMAD ANSARI	A.D.J. (POCSO)	Gonda
4.	6198	SMT. NEETU PATHAK	Addl. District & Sessions Judge	Ghaziabad
5.	6199	ABHAY KRISHNA TIWARI	Spl. Judge, Anti Corruption V.B. UPSEB	Varanasi
6.	2407	MAN MOHAN SINGH	Addl. District & Sessions Judge	Nagina-Bijnor
7.	6200	DR. KESHAV GOYAL	A.D.J. (POCSO)	Moradabad
8.	6201	SMT. RAKHI DIXIT	Addl. Principal Judge, Family Court	Bulandshahar
9.	2408	HONEY GOEL	Addl. District & Sessions Judge	Bijnor
10.	6203	SMT. SANDHYA SRIVASTAVA	Chairman, Waqf Tribunal	Lucknow
11.	6501	RAJIV MAHESHWARAM	A.D.J. (POCSO)	Barabanki
12.	6204	RAKESH KUMAR SINGH-I	Spl. Judge (E.C. Act)	Farrukhabad
13.	2409	SMT. REKHA SHARMA	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Lucknow
14.	6205	PREMENDRA KUMAR	A.D.J. (POCSO)	Agra
15.	6206	KM. NISHA SRIVASTAVA	Addl. Director (Law), Directorate of Rev & Spl Intelligence	Lucknow
16.	6207	BHAGIRATH VERMA	Addl. District & Sessions Judge	Hardoi
17.	2410	JEETENDRA KUMAR DWIVEDI	Addl. District & Sessions Judge	Kanpur Nagar
18.	6208	VIJAY KUMAR-II	Spl. Judge (E.C. Act)	Rampur
19.	6209	MOHD. ASLAM SIDDIQUI	Jt. Secretary (Law), U.P. Public Service Commission	Prayagraj
20.	2411	ANCHAL LAVANIA	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
21.	6210	VIKAS NAGAR	Addl. District & Sessions Judge	Jhansi
22.	6247	ALOK DWIVEDI	A.D.J. (POCSO)	Pratapgarh
23.	6211	ASHISH VARMA	A.D.J. (POCSO)	Ambedkar N. at Akbarpur
24.	6213	RAKESH TRIPATHI	Spl. Judge, Anti Corruption V.B. UPSEB	Bareilly
25.	2733	SANTOSH KUMAR TRIPATHI	A.D.J. (POCSO)	Mirzapur
26.	6214	AMIT MALAVIYA	Spl. Judge (U.P. Dacoity.A.A.)	Ramabai Nagar
27.	6215	MOHD. AHMAD KHAN	A.D.J. (POCSO)	Fatehpur
28.	2734	VIKAS SRIVASTAVA	Spl. Judge (E.C. Act)	Prayagraj
29.	6216	ABHAI SRIVASTAV	Spl. Judge (E.C. Act)	Sultanpur
30.	6217	MUKESH KUMAR SINGH-II	Spl. Sec.& Addl. LR (Nyay Vibhag), Govt. of U.P.	Lucknow
31.	6294	GYANENDRA RAO	Addl. District & Sessions Judge	Agra
32.	6218	ANUTOSH KUMAR SHARMA	A.D.J. (POCSO)	Varanasi
33.	2751	SHASHI BHUSHAN KUMAR SHANDIL	Addl. District & Sessions Judge	Gorakhpur
34.	6219	PRAMOD KUMAR-IV	Addl. District & Sessions Judge	Kanpur Nagar
35.	6220	SUSRI NIRUPAMA VIKRAM	Addl. District & Sessions Judge	Hardoi
36.	6221	RAJEEV RANJAN	Judicial Member, Commercial Tax Tribunal	Prayagraj
37.	2637	SMT. PRATIMA	Addl. District & Sessions Judge	Kanpur Nagar
38.	6222	PAWAN KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Maharajganj
39.	6223	SMT. PRATIBHA SAXENA-II	Addl. District & Sessions Judge	Bareilly
40.	2726	RAHUL MISHRA	Addl. District & Sessions Judge	Lucknow
41.	6224	SMT. GARIMA SINGH	Addl. District & Sessions Judge	Shahjahanpur
42.	6249	DHIRENDRA KUMAR-II	Judge, Spl Court, CBI Court No. 5	Lucknow
43.	6225	SMT. ARTI FAUZDAR	Addl. Principal Judge, Family Court	Ambedkar N. at Akbarpur
44.	2752	VIJAY KUMAR HIMANSHU	A.D.J. (POCSO)	Kushi Nagar at Padrauna
45.	6227	RAJESH PARASHER	General Manager (Law), U.P. State Industrial Dev. Corpo.	Kanpur
46.	6228	VIKAS GUPTA	A.D.J. (POCSO)	Etah
47.	6229	SMT. KAVITA MISHRA	Judge, Spl Court, CBI Court No. 1	Lucknow
48.	6230	SMT. RESHMA CHAUDHARY	Spl. J. (SC/ST, Pev.of Atroci Act)	Shamli at Kairana
49.	6253	GAGAN KUMAR BHARTI	Addl. District & Sessions Judge	Kasganj
50.	6231	KASHI NATH	Addl. District & Sessions Judge	Agra
51.	2735	PAWAN KUMAR SHARMA	Addl. District & Sessions Judge	Ghaziabad
52.	6233	RAJESH NARAYAN MANI TRIPATHI	Addl. District & Sessions Judge	Gonda
53.	6234	UMAKANT JINDAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Hapur
54.	2412	AMIT VERMA	A.D.J. (POCSO)	Basti
55.	6235	SMT. DEEPA RAI	Spl. J. (SC/ST, Pev.of Atroci Act)	Firozabad
56.	6236	SMT. ALPANA SHUKLA	Spl. J. (SC/ST, Pev.of Atroci Act)	Unnao
57.	2413	DR. VIJAY KUMAR	Spl. Judge (E.C. Act)	Bijnor
58.	6237	GYANENDER SINGH YADAV	Addl. District & Sessions Judge	Moradabad
59.	6287	AKHILESWAR PRASAD MISHRA	Addl. District & Sessions Judge	Kanpur Nagar
60.	6238	GAURAV KUMAR	Spl. J, Spl C.No 7 (Pre.Cor. Act)	Lucknow
61.	6239	ABHINAY KUMAR MISHRA	Addl. District & Sessions Judge	Mau

62.	2414	SURESH KUMAR GUPTA	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Bareilly
63.	6242	PRAN VIJAY SINGH	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Bareilly
64.	6243	ATUL SINGH	Spl. Sec.& Addl. LR (Nyay Vibhag) Govt. of U.P.	Lucknow
65.	2415	VIVEK KUMAR	Addl. District & Sessions Judge	Bulandshahar